

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No214
Co. Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 10/10/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

Learned counsels for both the sides make a joint request to list the matter for final hearing on any convenient date.

The learned counsel for the Applicant submitted that order dated 04.07.2022 is complied with and all the documents have come on e-portal.

The matter is adjourned to 23.11.2022.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**